

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal Nos. 65, 74, 75 & 85 of 2010**

**Dated : 20<sup>th</sup> May, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C & Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan &  
Ms. Sneha Venkataramani  
Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Suraj Singh  
(in Appeal Nos.65 & 85 of 10)

Mr. S. Vallinayagam  
(in Appeal No. 75 of 10)

**ORDER**

As agreed by the learned counsel for the parties, post the matters for further hearing on **19.07.2011.**

**( V.J. Talwar )  
Technical Member**

**(Justice M. KarpagaVinayagam )  
Chairperson**

Ts/ks